

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA
REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 3676
ANSWERED ON 24.03.2022

MONITORING OF WELLS FOR GROUND WATER MANAGEMENT

3676. SHRI FEROZE VARUN GANDHI

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether it is a fact that as per the approved Cabinet note for the Ground Water Management & Regulation Scheme for the XII Plan period, Central Ground Water Board (CGWB) had proposed to increase monitoring of wells to measure ground water level from 15,653 wells to 50,000 wells by March, 2017;
- (b) if so, the details thereof along with the total number of wells being monitored in the country at present;
- (c) whether the Government has met the target as laid down in the Cabinet note and if not, the reasons therefor; and
- (d) the measures taken by the Government to improve the density of monitoring wells in the country?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI BISHWESWAR TUDU)

(a) to (d) CGWB had a network of 15,653 monitoring wells in the year 2012. As per the EFC memorandum for the period 2012-17, it was proposed to increase monitoring wells by 35,000 through in-house as well as through participatory mode. However, activities under the participatory ground water management component of the scheme for 2012-17 could not take off because of certain inherent limitations. As a part of inhouse activities CGWB has established additional 7,182 monitoring wells so far.

Total number of wells currently being used for monitoring by CGWB in the entire country is 22,835. Apart from this, CGWB is also using the groundwater level information generated by the State Governments, who are having a network of around 43,500 wells. Further, CGWB appropriately reviews the requirement of monitoring wells as per need and initiates appropriate action accordingly.
